

By E-Mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/_____/A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court, Guwahati

To, The Registrar
Gauhati High Court
Aizawl Bench, Aizawl
Mizoram

Dated Guwahati, the February, 2021

Sub:- **Leave Encashment.**

Ref:- Your letter No. P.20012/3/2010-HC(AB)/313 dated 10.02.2021.

Sir/Madam,

With reference to the letter on the subject cited above, I am directed to inform you that the leave encashment of Shri Vanlalenmawia, Special Judge, Prevention of Corruption Act, Aizawl Mizoram for the block period of 2019-2020 has been approved.

Shri Vanlalenmawia, may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2020/ 1282-1285 /A, dated 24 | 02 | 21

Copy to:

1. The Accountant General (A&E), Aizawl, Mizoram for information.
2. The Secretary to the Govt. of Mizoram, Law & Judicial Department, for information.
3. Shri Vanlalenmawia, Special Judge, Prevention of Corruption Act, Aizawl Mizoram for information with reference to his letter No. J.11011/8/2020-SJ(PCA)/62 dated 08.02.2021 for information.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with a request to upload this letter in official website.

[Signature]
REGISTRAR (VIGILANCE)

[Signature]